

deposits maturing during every financial year. On representations from the industry interests that this requirement as well as other provisions of the amended rules will cause hardship to them, Reserve Bank of India have advised the banks to consider sympathetically genuine requests from the borrowers for additional credit facilities necessitated by any depletion in their resources as a result of lowering of the level of their deposits. Banks are, however, expected to ensure that the borrowing companies adhere to the financial discipline and continue efforts to augment their owned funds where necessary and do not carry excessive inventories and receivables.

(c) No data about the extent of benefit likely to accrue to the companies is available with the Reserve Bank.

(d) Reserve Bank have not received any representation in this regard from the banks.

**Selection of Air Hostesses**

1464. SHRI SADASIV BAGAITKAR; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) whether it is a fact that the Air India and the Indian Airlines are particular in selecting Air Hostesses from a particular community; and

(b) if so, what is the number of Air Hostesses selected during 1977 and till June 1978, communitywise?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, (b) Sir.

	Air India	
	1977	1978 up to 30-6-78
Scheduled Castes	43	17
Scheduled Tribes	17	12
General	95	3
TOTAL	155	32

**Indian Airlines**

	1977 up to 30-6-78	1978
Scheduled Castes	17	17
Scheduled Tribes	7	4
General	75	73
TOTAL	99	94

**Study by the Bureau of Public enterprises of cases enquired into by CBI against the officials of the Public sector undertakings**

1465. SHRI JAGDISH JOSHI: Will the Minister of FINANCE be pleased, to state;

(a) whether the Bureau of Public Enterprises study each case enquired into by the CBI against the high officials of the public sector undertakings with a view to deciding upon the remedial measures for future;

(b) if so, whether the Bureau has issued any instructions on the basis of its study to the public sector undertakings during the last one year;

(c) if not, what are the reasons therefor; and

as (d) whether Government propose to guide the public sector undertakings from the lessons learnt from such a study?

THE MINISTER OF FINANCE (SHRI H. M. PATEL); (a) No, Sir. Bureau of Public Enterprises studies only such cases enquired into by the CBI, which are sent to the Bureau by the CBI/administrative Ministries, for consideration of any aspect affecting all Public Enterprises and issue general policy directions, if any, to the administrative Ministries/Public Enterprises.